

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 242 OF 2015 &
IA NOS. 462 & 463 OF 2015 &
IA NO. 477 OF 2018

Dated : 10th July, 2018

Present: **Hon'ble Mr. Justice N.K. Patil, Judicial Member**
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Transmission Co. Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors Respondent(s)

Counsel for the Appellant (s) : M.Y. Deshmukh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

ORDER

The learned counsel, Mr. M.Y. Deshmukh, appearing for the Appellant prays for another four weeks time to file affidavit of service.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

Another four weeks time is granted to the learned counsel appearing for the Appellant to file affidavit of service.

List this matter on 14.08.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr